

(b) Yes. Sir. As regards import and marketing of such watches, matter is under consideration.

(c) No, Sir.

Payment of bonus to the marketing Staff of ITDC

209. SHRI YALLA SESI BHUSHANA RAO; Will the PRIME MINISTER be pleased to State:

(a) whether it is a fact that in spite of losses being suffered by the ITDC the marketing staff have been paid bonus and other rewards for their performance; and

Ob) if so. what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): (a) and (b) Since its inception, ITDC has been making profits. As the Marketing Division forms a part of the Corporation, the employees of this Division like all other employees of the ITDC are paid bonus in accordance with the provisions of the Bonus Act, 1965 as amended from time to time.

Introduction of domestic airlines services in the coastal area of Andhra Pradesh

210. SHRI YALLA SESI BHUSHANA RAO: Will the PRIME MINISTER be pleased to state whether Government propose to introduce domestic

airlines services covering places of tourist interest in the coastal areas of Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT): There is no such proposal presently under consideration of the Government.

Evasion of Sales Tax by Maruti Car dealers in Delhi

211. DR. BAPU KALDATE: Will the Minister of HOME AFFAIRS be pleased to state;

(a) whether it is a fact that M/s. Maruti Udyog Limited has recently distributed Maruti Cars through their dealers to several VIPs in Delhi and no local sales tax was paid by the dealers on the sale of those cars;

(b) if so, what is the number of Maruti cars sold/distributed by dealers in Delhi on which no sales tax was paid; and

(d) what steps have been taken against Maruti car dealers in Delhi for non payment of sales tax?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA): (a) It is not within the knowledge of Delhi Administration.

(b) The three dealers of Maruti Cars in Delhi are reported to have sold the number of vehicles as per details given below:

	1983-84	1984-85
1. M/s. Competent Motors	231	898 (Up to Sept., 84)
2. M/s. Ganeg Automobiles	237	Det: ils not r: v: ik: ble
3. M/s. Agr: nr Il Tr: ders	Det: ils not r: v: ik: ble	Det: ils not r: v: ik: ble

(c) Assessment proceedings have \ rity against the dealers according to been initiated by the Assessing Autho- \ the provisions of law.